

NATIONAL COMPANY LAW TRIBUNAL  
राष्ट्रीयकंपनीविधिअधिकरण  
CUTTACK BENCH  
कटकखंडपीठ

ORDER OF THE HEARING ON 31<sup>st</sup> JANUARY, 2024, 10:30 A.M.

CA (CAA) No. 18/CB/2023

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Shamrock Ventures Pvt. Ltd. -And- Shamrock Overseas Ltd.
Under Section	230-232

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Abhinav Kardekar, Adv.  
Ms. Neha Baid, Adv.  
Mr. G.K. Chawla, Adv.  
Mr. Ayush Singh Solanki, Adv

For Respondent (s)

**ORDER**

Ld. Proxy counsel Ms. Neha Baid appearing on behalf of the Ld. counsel Mr. G.K. Chawla represents that application for amendment already filed but not yet numbered and she wants short accommodation. Hence, registry is directed to list the matter along with amendment application if the same is defect free on 07.02.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**